

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No.761 of 2019

IN THE MATTER OF:

M/s. Accord Life Spec Pvt. Ltd.

.....Appellant

Vs.

M/s. Orchid Pharma Ltd. & Ors.

.....Respondents

Present :

For Appellant:

**Mr. Ravi Raghunath, Ms. Aakashi Lodha,
Advocates**

For Respondents:

**Mr. Satish Parasaran, Sr. Advocate with Mr.
P.V. Dinesh, Mr. Sindhu, Mr. Ashwini Kumar
Singh, Mr. R.S. Lakshman, Advocates for R-1**

**Mr. Ramji Srinivasan, Sr. Advocate with Mr.
Sanjay Kapur, Mr. Bharathi Gangadharan, Mr.
Nikhil Ramdev, Advocates for R-3**

With

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....contd.

Present :

**For Appellant: Mr. Ravi Raghunath, Ms. Aakashi Lodha,
Advocates**

**For Respondents: Mr. Satish Parasaran, Sr. Advocate with Mr.
P.V. Dinesh, Mr. Sindhu, Mr. Ashwini Kumar
Singh, Mr. R.S. Lakshman, Advocates for R-1**

**Mr. Ramji Srinivasan, Sr. Advocate with Mr.
Sanjay Kapur, Mr. Bharathi Gangadharan, Mr.
Nikhil Ramdev, Advocates for R-3**

**Mr. NPS Chawla, Mr. Suresh Baxy,
Mr.Satvinder Singh, Advocates for R-2**

O R D E R

28.08.2019 - Heard the parties. **Judgement is reserved.**

It will be open to the parties to file short written submissions not more than three pages by 29th August, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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